

F.No. 01(04)/Tour/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

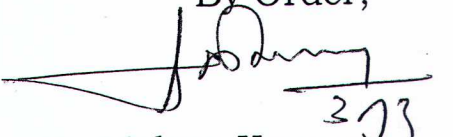
Dated 30.03.2017

ORDER NO. 11 OF 2017 (TOUR)

Hon'ble President is pleased to order the following:

Due to administrative reasons tour order no. 07 and 08 of 2017 in r/o Hon'ble Sh. V. Padmanabhan, Member (T) and Hon'ble Sh. M. M. Damodhar, Member (T) be treated as cancelled & withdrawn.

By Order,


(A. Mohan Kumar)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Sh.V. Padmanabhan, Member(T),CESTAT, Delhi
3. SPS to Hon'ble Sh. M. M. Damodhar, Member(T),CESTAT, Chennai
4. PA to Registrar, CESTAT, New Delhi.
5. Dy. Registrar/Asstt. Registrar, CESTAT, Delhi/Chennai
6. Website
7. Guard file/Office copy